

their land if they want. But they are not in position to alienate or sell their property or to repair, renovate or reconstruct their buildings due to freezing done by PWD and ban imposed by local authorities. Hence their property is getting damaged and destroyed.

I, therefore, urge upon the Government to grant sanction for acquisition for the second phase and compensation be distributed without any further delay.

**(iii) Need to provide Adequate Assistance for Relief Operations in Drought Affected Areas in Maharashtra, Particularly in Marathwara and Vidarbha Regions**

SHRI ANKUSHRAO RAOSAHEB TOPE (Jaina): Most of the districts of Maharashtra, particularly Marathwada and Vidharbha, are in the grip of an acute drought. The Kharif crops have withered away as there were no rains this year. The rabi crops have also failed. Hence a large number of people are migrating to Bombay for getting employment. Hence there is an urgent need to provide employment under the Employment Guarantee Scheme. Though the Government of Maharashtra is taking action, Central assistance is also needed.

I request the Central Government to provide adequate amount of assistance to the State Government for carrying out the relief work in the drought-affected areas.

**(iv) Need to Constitute a High Power Committee to look into the problems caused due to overcrowding in Mumbai Suburban Railway Trains**

SHRI RAM NAIK (Bombay-North) The overcrowding in Mumbai (Bombay) Suburban railway trains has reached a stage, where the entire system can collapse at any time. A nin-car suburban train rake which

has a seating capacity of 862 persons, carries 3408 persons during the "super-dense crush-load period" i.e. four times more than the sanctioned capacity. According to the Railway Ministry report, published in September 1990 "occupation of suburban trains in Bombay is so heavy that there is no parallel to this in the world". Out of one crore passengers travelling daily in the country, the number of Mumbai commuters is 51 lakhs, i.e. more than 50 per cent.

The Railway Ministry have prepared and published a Project Report involving investment of Rs. 2,000/- crores in September, 1990, to ease the overcrowding. However, no concrete steps have been taken to sanction and implement the project Report. I, therefore, urge the Government to constitute a High-Power Committee consisting of Railway Minister, Finance Minister, Urban Development Minister, Deputy Chairman of Planning Commission, Chief Minister and Finance Minister of Maharashtra, Mayor of Mumbai, M.Ps from Mumbai Thane, Chairman of Railway Board and Secretaries of the concerned departments. The Committee should finalise its recommendations on war footing about the mode of raising funds, priorities to be undertaken and the time-bound programme for executing them.

I also request that the project of quadruplicating Borivli-Virar Section of the Western Railway be given first priority, it should be extended upto Dahanu and that vasai-Diva line should be opened for suburban commuters traffic.

**(v) Need for Augmentation of Electricity Production in Bihar and also to provide more Electricity to the state**

[Translation]

SHRI CHHEDI PASWAN (Sasaram): During last 40 years of independence in the